

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 04(ND)/2017

IN THE MATTER OF:

Mr. Manoj Srivastava & Anr.

.....Petitioners

v.

M/s. Assotech Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241-242

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s): Mr. Manoj Srivastava & Mr. Nishant Kumar Srivastava, Advocates

For the Respondent(s):

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 05.10.2017.

— Sd/ —

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/ —

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

07.09.2017

Vineet